

C O N T E N T S

**Fifteenth Series, Vol. XXXVII, Fifteenth Session, 2014/1935 (Saka)
No.17, Thursday, February 13, 2014/Magha 24, 1935 (Saka)**

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OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Meira Kumar

THE DEPUTY SPEAKER

Shri Karia Munda

PANEL OF CHAIRMEN

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Franciso Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Shri Satpal Maharaj

Shri Jagdambika Pal

SECRETARY GENERAL

Shri S. Bal Shekar

LOK SABHA DEBATES

LOK SABHA

Thursday, February 13, 2014/Magha 24, 1935 (Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER *in the Chair*]

**WELCOME TO HER EXCELLENCY DR. SHIRIN SHARMIN
CHAUDHURY, HON. SPEAKER , JATIYA SANGSAD
BANGLADESH**

MADAM SPEAKER: Hon. Members, at the outset, I have to make an announcement.

On behalf of the hon. Members of the House and on my own behalf, I have great pleasure in extending a warm welcome to Her Excellency Dr. Shirin Sharmin Chaudhury, Speaker of the Jatiya Sangsad, that is, Parliament of Bangladesh, who is visiting India as our honoured guest. She arrived in India on Wednesday, the 12th February, 2014. She is now seated in the Special Box.

Hon. Members, India-Bangladesh share age-old civilizational links. Our ties are characterized by close friendship, cooperation and understanding. This visit is taking place at an opportune moment when both the countries are unequivocally strengthening bilateral and multilateral cooperation at all international fora, including SAARC, Commonwealth and the United Nations. I am confident that this visit would further reinforce the excellent bilateral relations between our two countries for the benefit of our people.

We wish her an enriching and memorable stay in our country. Through her we convey our greetings to the people, Parliament and the Government of Bangladesh.

11.02 hrs

OBITUARY REFERENCE

MADAM SPEAKER: Hon. Members, I have to inform the House of the sad demise of Shri Sita Ram Singh, who was a Member of the Fourteenth Lok Sabha, representing the Sheohar Parliamentary Constituency of Bihar.

Shri Singh was also a Member of Bihar Legislative Assembly for four terms. He served as Cabinet Minister for Mines, Geology, Animal Husbandry and Fishery and Minister of State (Independent Charge) for Transport in the Government of Bihar.

An able parliamentarian, Shri Singh served as a Member of the Committee on Rural Development, Committee on Subordinate Legislation, Committee on MPLADS and Committee on Public Accounts.

Shri Sita Ram Singh passed away on 11 January, 2014 in New Delhi at the age of 66.

We deeply mourn the loss of Shri Sita Ram Singh and I am sure the House would join me in conveying our condolences to the bereaved family.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed.

11.04 hrs.

The Members then stood in silence for a short while.

... (Interruptions)

11.05 hrs

At this stage, Shri K. Bapiraju and some other hon. Members came and stood on the floor near the Table.

... (Interruptions)

MADAM SPEAKER: Q.No. 321 – Shri Asaduddin Owaisi.

... (Interruptions)

अध्यक्ष महोदया: असादुद्दीन ओवेसी जी, आप पूछिए।

... (व्यवधान)

अध्यक्ष महोदया: श्री जय प्रकाश अग्रवाल जी, आप पूछिए।

... (व्यवधान)

श्री जय प्रकाश अग्रवाल : प्रश्न संख्या 321

11.06 hrs

अध्यक्ष महोदया: प्रश्न संख्या 321, श्री जय प्रकाश अग्रवाल

(Q. 321)

श्री जय प्रकाश अग्रवाल : मैडम, मैं मंत्री जी से जानना चाहता हूँ कि यूपीए की सरकार में बहुत अच्छे कदम उठाए गए हैं, बहुत सारी स्कीम्स पास की हैं।... (व्यवधान) पहले जो टारगेट रखा था, उससे भी ज्यादा जेनरेशन कैपेसिटी आपकी रही है।... (व्यवधान)

मेरा सीधा सवाल आपसे है कि जो दुनिया में नयी टेक्नोलॉजी है - थर्मल, हाइड्रो और न्यूक्लियर के अलावा विंड-मिल्स और उसके बाद सोलर एनर्जी। क्या आपके ग्रुप ऑफ मिनिस्टर्स ने उसके ऊपर कोई निर्णय लिया है कि उस ओर आप कितना इन्वेस्टमेंट करेंगे और उसका क्या नतीजा होगा? ...

(Interruptions)

SHRI SRIKANT JENA: Madam, so far as the solar energy is concerned, there is a separate Ministry ... *(Interruptions)* but so far as the details of the demand and supply of electricity in the States are concerned, I have given a detailed statement which is indicative, and the Government is taking adequate steps to improve the power generation in the country. ... *(Interruptions)* The detailed targets have been given and the figures of achievement are also shown. But the subject of solar energy is being monitored by a separate Ministry altogether. ... *(Interruptions)*

MADAM SPEAKER: The House stands adjourned to meet again at 1200 noon.

11.07 hrs

*The Lok Sabha then adjourned till Twelve
of the Clock.*



12.00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Madam Speaker in the Chair)

...(Interruptions)

12.0 ½ hrs.**ANDHRA PRADESH REORGANISATION BILL, 2014***

MADAM SPEAKER: Item No. 20A – Shri Sushil Kumar Shinde.

... (Interruptions)

THE MINISTER OF HOME AFFAIRS (SHRI SUSHIL KUMAR SHINDE):
Madam, I beg to move for leave to introduce a Bill to provide for the reorganisation of the existing State of Andhra Pradesh and for matters connected therewith.

MADAM SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for the reorganisation of the existing State of Andhra Pradesh and for matters connected therewith.”

The motion was adopted.

... (Interruptions)

SHRI SUSHIL KUMAR SHINDE: Madam, I introduce** the Bill.

... (Interruptions)

MADAM SPEAKER: The House stands adjourned to meet again at 2.00 p.m.

12.02 hrs

*The Lok Sabha then adjourned till Fourteen
of the Clock.*

* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 13th Feb. 2014.

** Introduced with the recommendation of the President.



14.00 hrs

The Lok Sabha re-assembled at Fourteen of the Clock.

(Madam Speaker in the Chair)

**SUSPENSION OF MEMBERS FROM THE SERVICE OF THE HOUSE
UNDER RULE 374A**

MADAM SPEAKER: Hon. Members, Sarvashri Sabbam Hari, Anantha Venkatarami Reddy, Rayapati Sambasiva Rao, N. Kristappa, Y. S. Jagan Mohan Reddy, M. Venugopala Reddy, S. P. Y. Reddy, K. Narayan Rao, M. Raja Mohan Reddy, M. Sreenivasulu Reddy, Aruna Kumar Vundavalli, A. Sai Prathap, L. Rajagopal, Suresh Kumar Shetkar, K. R. G. Reddy, Gutha Sukhender Reddy and Dr. N. Sivaprasad are suspended under Rule 374 (A). ... *(Interruptions)*

They may forthwith withdraw from the precincts of the House.

... *(Interruptions)*

14.02 hrs

At this stage, Shri K. Narayana Rao fainted in the Well of the House.

14.02 ½ hrs**ANNOUCEMENT BY THE SPEAKER
Motion of No-Confidence in Council of Ministers**

MADAM SPEAKER: Now, No-Confidence Motion.

... (*Interruptions*)

MADAM SPEAKER: 50 people should stand, but there is nobody. Please, 50 people should stand.

... (*Interruptions*)

MADAM SPEAKER: Now, No-Confidence Motion.

... (*Interruptions*)

MADAM SPEAKER: Nobody is there.

... (*Interruptions*)

MADAM SPEAKER: The House is not in order.

... (*Interruptions*)

MADAM SPEAKER: The House stands adjourned to meet again at 3 pm.

14.03 hrs

*The Lok Sabha then adjourned till Fifteen
of the Clock.*

15.00 hrs

The Lok Sabha re-assembled at Fifteen of the Clock.

(Shri Satpal Maharaj in the Chair)

15.0 ½ hrs

*At this stage, Shri S.P.Y. Reddy, Shri Y.S.Jagan Mohan Reddy
and some other hon. Members came
and stood on the floor near the Table.*

... (Interruptions)

MR. CHAIRMAN : The House stands adjourned to meet on Monday, the 17th
February, 2014 at 11 a.m.

15.01 hrs

*The Lok Sabha then adjourned till Eleven of the Clock
on Monday, February 17, 2014/Magha 28, 1935 (Saka).*
